

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-08/2017/549/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,

Shri Utpal Prasad,
Principal Judge, Family Court,
Barpeta.

Dated Guwahati, the ^{ged} 23 January, 2024.

Sub:- **Casual leave.**

Ref:- Your email Dated 18.01.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **two days casual leave on 18.01.2024 and 19.01.2024, along with station leave permission till the morning of 20.01.2024.** The Counsellor, Family Court, Barpeta, in his absence, the C.J.M, Barpeta, and in her absence, the in-charge C.J.M, Barpeta will remain in charge of your Court and Office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-08/2017/550-551/A, dated, 23-01-2024

Copy to:

1. The Chief Judicial Magistrate, Barpeta.
- ✓ 2. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

